

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/7680/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the ^{fh} 8 September, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/2022/8797 dtd. 07.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 09.09.2022, till the morning of 12.09.2022**, as prayed for. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/7680(A)/dated , 08-09-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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